NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

EP-17(ND)2017 in C.P of 124(ND) 2016

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE COMPANY: Sh. Anil Kumar Gupta Vs. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Manjit Singh Ahluwalia, Advocate

ORDER

Ld. Counsel for the Decree Holders submits that the affidavit of the amounts to be attached are being filed. It is therefore directed that the concerned Branch Manager of each Bank shall forward, a draft of the amount in the name of the Decree Holder on or before 27th September, 2017. Copy of the order be served Dasti on each Bank.

> (Ina Malhotra) Member (J)